

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P. No 101/KB/2014

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th October 2017, 10.30 A.M

Name of the Company	Krishna Gopal Jana & AnrVersus- KTKP Sarabarahkari and Babasayi Samitee Himghar Ltd & Ors.		
Under Section	397/398		
SI. Name & Designation of Authorized No. Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1) Now Jishau (27 Hs Swapna (3 3) Mge Sidhauthan 4) Pls Namerala	howdhory, Adv howbry, Adv Sharma, Adv Barre, Adv	RESPONDENTS Pertioners Pertioners	Mand, 27/10)

ORDER

The Ld. Counsel for the petitioner and the Ld. Counsel for the respondent(s) are present.

The matter could not be heard due to paucity of time.

List on 01-12-2017 for argument.

Both the parties are directed to file their respective notes of arguments within

15 days, with copies to the opposite parties.

(Jinan KK) Member(J) (Vijai Pratap Singn) Member(J)